

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CORRIGENDUM

In partial modification of the earlier transfer & posting Order No. **20007-20252/Admn-I/P&T/HQs/2024** dated **26.03.2024** in respect of Ms. Anita Kumari, PA EC: 3537 (mentioned at serial no. 41), the place of her posting be read as P A in the court of **Ms. Rashmi Gupta, SCJ-cum-RC, South-West District, Dwarka Courts, New Delhi** instead of PA in the court of Ms. Deepika Thakran, MM (NI Act)-04, South-West District, Dwarka Courts, New Delhi.



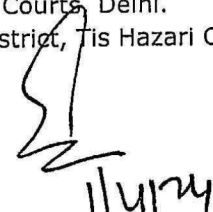
(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 21695-715/Admn-I/P&T/HQs/2024

Dated, Delhi the 01 APR 2024

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, South-West, New Delhi.
2. The Sr. Accounts Officer/DDO, Accounts Branch, Central /South-West, Delhi
3. The Personal Office of the undersigned.
4. The Officer/Official concerned.
5. The A.O.(J), Admn. Branch, Central/ South-West, Delhi/New Delhi.
6. The Dealing Officials, Personal File in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Officials, Leave Section, Accounts Branch, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI